NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1039/(MAH)/2017 M.A. No. 478/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2017

NAME OF THE PARTIES:

Shah Ways Pvt. Ltd.

V/s.

Hindustan Construction Company Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

Prégarka. Philty Adworate figure.

Ello Adway a Ligar

Ligar

Advocate gr. Applicant for Applicant ilb. Ads. K.a. Remar ilb. Ads. K.a. Remar

ORDER

MA 478/2017 in CP No. 1039/I&BP/NCLT/MB/MAH/2017

MA allowed, vide separate order.

\Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)